

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NOS. 783 & 785 OF 2019 IN

DFR NO. 1762 OF 2019

Dated : 31st October, 2019

In the matter of:

Association of Power Producers

Versus

Maharashtra Electricity Regulatory Commission & Ors.

...

Appellant(s)

...

Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the IA for hearing on **28.01.2020.**

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(Court Master)